CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

C.P. 86/2003 in O.A. 1127/2000

Jabalpur, this the 19th day of January, 2004

Hon'ble Shri M. P. Singh, Vice-Chairman Hon'ble Shri G.Shanthappa, Judicial Member

Dinesh Kumar Sharma, s/o late Sh. Ghan Shyam Sharma, Ex-Head Trains Clerk, Itarsi Jn. R/o village Pagara, Distt. Guna (M.P.)

...Petitioner

(By Advocate: Shri L. S. Rajput)

-versus-

Union of India through

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- 1. Sh. Deepak Kumar Gupta,
 General Manager,
 West Central Railway,
 Near Railway Station,
 Indira Market,
 Jabalpur (MP) 482 001.
- Shri S.K.Jain, Divisional Railway Manager, West Central Railway, Habibganj, Bhopal (MP).

....Respondents

(By Advocate: Shri M.N.Banerjee)

ORDER (ORAL)

By Shri M.P.Singh, Vice-Chairman -

Learned counsel for the applicant in O.A. No. 1127/2000 has filed the present Contempt Petition No. 86/2003 for not implementing the directions of this Tribunal given in O.A. No. 1127/2000 vide its order dated 10-09-2003.

Learned counsel for the respondents Sh. M.N.Banerjee states that the order of the Tribunal passed on 10-09-2003 has been challenged before the Hon'ble High Court of Madhya at Jabalpur Pradesh/vide Writ Petition No. 2836/2003 and the Hon'ble High Court vide its order dated 19.12.2003 has granted the

stay.

In view of the fact that the Hon'ble High Court of Madhya Pradesh has granted the stay against the Tribunal's order dated 10.09.2003, the present Contempt Petition No. 86/2003 is dismissed. No costs.

(d Shanthappa)

(M.P.Singh) Vice-Chairman

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2-0	प्रतिलिपि अये शितः
(1)	प्रतिलिपि डाध्ये शितः— स्विव, उच्च प्रायाज्य प्रश्नासिएशन, जबलपुर सविव, उच्च प्रायाज्य प्रश्नासिएशन, जबलपुर आवेदक श्रीकृति हैं जिल्ला के प्रायाज्य
(2)	maca silación shri cu N 15 anell CC
r (3)	प्रत्यथी श्री/श्रीमति/द्
(4)	
	माराजी एवं जातरवार प्राप्त कार्या । विभ

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